

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **11.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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Application No :  
Petition No : CP(IB)/5(CHE)/2022  
Name of Petitioner : State Bank of India  
& Vs  
Name of Respondent : P K Balasubramanian  
Section : Sec 95(1) of IBC, 2016  
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**ORDER**

Present: Mr. K.Chandrasekaran, Ld. Counsel for State Bank of India.  
Mr. Kaushik N Sharma, Ld. Counsel Respondent.  
Mr. Arumugam Palanikumar, Ld. IRP in person.

Arguments on the Petition heard.

Ld. Counsels for the parties are directed to file brief synopsis of arguments not exceeding three pages.

List the Petition for clarification on **26.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]**  
**MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**